

**GOVERNMENT OF INDIA  
MINES AND MINERALS  
LOK SABHA**

UNSTARRED QUESTION NO:1359  
ANSWERED ON:03.03.2000  
KARGIL MARTYRS FUND  
NARESH KUMAR PUGLIA;RAMSHETH THAKUR

**Will the Minister of MINES AND MINERALS be pleased to state:**

- (a) whether the employees of the Coal India Limited and its subsidiaries have donated funds for Kargil martyrs;
- (b) if so, the total amount thus collected by the Coal India Limited from their employees, subsidiary-wise;
- (c) whether the entire amount has since been deposited with any Government or army organisation;
- (d) if so, the details thereof;
- (e) if not, the reasons therefor; and
- (f) the reaction of the Government thereto?

**Answer**

THE MINISTER OF STATE FOR MINES & MINERALS ( SMT. RITA VERMA )

(a) : Yes, Sir.

(b) : As reported by Coal India Limited, the subsidiary- wise details of total amount collected from the employees of CIL and its subsidiaries are as under:

Name of the Company	Amount
ECL	Rs. 82,24,634.00
BCCL	Rs. 60,00,000.00
CCL	Rs. 1,02,00,000.00
NCL	Rs. 56,16,076.00
WCL	Rs. 1,86,17,937.00
SECL	Rs. 1,96,81,049.00
MCL	Rs. 10,50,000.00
CMPDIL	Rs. 9,82,800.00
CIL / NEC	Rs. 5,17,504.00
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TOTAL	Rs. 7,08,90,000.00
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(c) & (d): The total amount of Rs. 7,08,90,000.00 has since been deposited into the National Defence Fund.

(e) & (f): Does not arise in view of reply given to parts (c) and (d) above.